

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:465
ANSWERED ON:23.07.2003
RELIEF WORK IN IRAQ
RENUKA CHOWDHURY

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether while the question of sending troops for stabilization in Iraq has been under consideration, the Government have permitted Indian and foreign firms in India to send workers and professionals to Iraq for relief and rehabilitation works; and
- (b) if so, the number of workers, category-wise, who has so far been sent to the war-torn Iraq for relief and rehabilitation works?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

- (a) The Government has lifted the temporary suspension on grant of emigration clearance in respect of Iraq w.e.f. 12th June, 2003 subject to the condition that the documents i.e. the Demand Letter, Power of Attorney and the Specimen Employment Contract (in original) from the Foreign employer company or Indian project exporter companies executing projects in Iraq are duly attested by Indian mission in Iraq.
- (b) Till date no clearance has been obtained by any worker / professional for going to Iraq for relief and rehabilitation works.